

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.33/(MAH)/2013
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

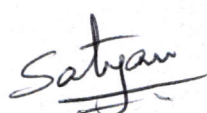
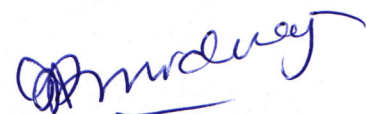
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.03.2017

NAME OF THE PARTIES: Mr. Sadanand Gangaram Kadam
V/s.

M/s. Hathway Sai Star Cable & Data Com Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	SS ISRANI i/s SD ISRANI LAW CHAMBERS	ABW for Petitioner	
2	M.S. BEARDWAT	Adv for R-6 to 10	
3.	v. P. Kerna	Adv for R-1 to 5	

ORDER

T.C.P. NO. 33/397-398/CLB/MB/MAH/2013

1. The Learned Representatives of both the sides are present.
2. It is stated that amicable settlement is expected to be finalized in short time. Hence seeking adjournment for disposal of the Petitioner. Time is granted.
3. The Petition is adjourned to **13.04.2017**.

Sd/-

Dated: 16.03.2017

M.K. Shrawat
Member (Judicial)